

[English]

### Supply of Foodgrains Under ITDP

\*850. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the State Governments are following the Central direction to ensure the earmarked quantity of foodgrains for the Integrated Tribal Development Projects;

(b) if not, which are the erring States and the reasons given by them; and

(c) whether any evaluation of follow up actions by the States have been carried out by Union Government in this direction so far?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) In terms of the instructions issued by the Government of India in January 1990, all the State Governments/Union Territories concerned (except those of the tribal majority State) are required to earmark specific quantities for distribution under the scheme for supply of wheat and rice at specially subsidised prices in the Integrated Tribal Development Project (ITDP) areas, on the basis of the averages of the quantities issued for distribution during the three months period October-December 1989. The State Government/Union Territories are, however, free to earmark quantities to larger than the average in the ITDP areas within the total monthly PDS allocation. Most of the State Governments have since reported that specific quantities have been earmarked for distributions under the scheme.

(b) No specific instance of lapses on the part of any State Government in this regard has so far come to notice, although intimation of the action taken by the Governments of Assam, Tripura and West Bengal is yet to

be received by the Central Government.

(c) The responsibility for ensuring that the earmarked quantities do reach the beneficiaries lies with the State Governments/Union Territories concerned.

### Indian Labour Conference

\*851. SHRIMATI BASAVA RAJESHWARI:  
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of LABOUR be pleased to state:

(a) whether the Indian Labour Conference was held recently in New Delhi;

(b) if so, the main points discussed at the Conference;

(c) the representation of the State and other interests attending the Conference;

(d) to recommendations made by the Conference;

(e) to what extent the recommendations made in the Conference have been implemented; and

(f) when the last Indian Labour Conference was held and the reasons for the gap if it was unusual?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (f). A statement is given below.

### STATEMENT

*29th Session of the Indian Labour Conference was Held on April 21-22, 1990 At New Delhi.*

The agenda items for the